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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 48/15	TP 76/16	Hearing	397/ 398	Balasaheb & 6 Ors. Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Madhukar Deshpande</i> 9448250300	<i>R1 & R3</i>	<i>[Signature]</i>
2.	<i>Praveen . P</i> <i>For VGB Associates</i>	<i>R8</i>	<i>[Signature]</i>

ORDER

Counsel for petitioner is absent. Petitioner is called absent. No representation. The counsel for R1 filed objections to the main petition. Counsel for R8 is present. Memo filed by him is pending. To hear the counsel for petitioner on the memo. List it on 18/9/2017

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)